

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 160
TO BE ANSWERED ON 02.02.2018

Forest Fires

160. SHRI B.V. NAIK:
SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of forest fires, the area affected in hectares and the loss in terms of money, during the last three years, state wise;
- (b) whether frequency of forest fires in the country have increased and if so, the details and the outcome thereof;
- (c) whether an enquiry has pointed out that miscreants purposefully caused fire to encroach upon forest land, if so, the outcome thereof ;
- (d) whether there is any proposal to constitute an independent agency to estimate the losses in real terms and earmark budget for compensation ; and
- (e) if so, the details thereof and the response of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) The details in respect of State/UT wise number of forest fire alerts as reported by Forest Survey of India (FSI), Dehradun in the last three years is at Annexure-I. The information regarding the area affected in hectares and the loss in terms of money are not maintained at the level of this Ministry.
- (b) As per the forest fire alerts reported by FSI, Dehradun, there was an increase in number of forest fire alerts in the year 2017 in comparison to years 2015 and year 2016.
- (c) The Ministry is not in receipt of any enquiry report indicating that miscreants purposefully caused fire to encroach upon forest land.
- (d) & (e) The Ministry has no proposal to constitute an independent agency to estimate the losses in real terms and earmark budget for compensation.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY OF PART (a) OF THE LOK SABHA UNSTARRED QUESTION No. 160 DUE FOR 02.02.2018 REGARDING FOREST FIRES ASKED BY SHRI B.V. NAIK AND SHRI S.P. MUDDAHANUME GOWDA**

S. No.	States/UTs	2015	2016	2017
1	Andaman & Nicobar Islands	1	24	8
2	Andhra Pradesh	1,075	1,699	1877
3	Arunachal Pradesh	358	293	733
4	Assam	1,656	1,766	1877
5	Bihar	45	321	272
6	Chandigarh	-	-	1
7	Chhattisgarh	1,272	2,808	4373
8	Dadra & Nagar Haveli	-	-	0
9	Daman & Diu	-	-	0
10	Delhi	-	2	5
11	Goa	-	10	32
12	Gujarat	117	262	574
13	Haryana	6	43	185
14	Himachal Pradesh	22	199	170
15	Jammu & Kashmir	13	217	113
16	Jharkhand	457	740	1133
17	Karnataka	295	831	1333
18	Kerala	91	165	456
19	Lakshadweep	-	-	0
20	Madhya Pradesh	294	2,675	4781
21	Maharashtra	721	1,874	3487
22	Manipur	1,286	1,105	1094
23	Meghalaya	1,373	966	1454
24	Mizoram	2,468	1,318	1587
25	Nagaland	722	678	930
26	Odisha	1,467	2,763	4416
27	Puducherry	-	-	9
28	Punjab	7	45	320
29	Rajasthan	90	66	260
30	Sikkim	3	-	8
31	Tamil Nadu	95	113	301
32	Telangana *	1,052	1,154	1748
33	Tripura	476	346	431
34	Uttar Pradesh	130	691	1170
35	Uttarakhand	207	1,501	376
36	West Bengal	138	142	364
	Grand Total	15,937	24,817	35,888